NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.68/BB/ 2017	-	For compli-	Rule -6 of I&B	Classic Protection Force Pvt. Ltd. Vs Falcon Tyres Ltd.

SL.	NAME (IN CAPITAL)		SIGNATU	JRE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM			

1. Sangeetha.M.

Operational Creditor

go week -

Counsel for petitioner is present. She requested time to comply objections.

List it on 21.09.2017.

MEMBER (J)

MEMBER (T)